

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Ins) No.253 of 2021

IN THE MATTER OF:

Central Goods & Services Department

...Appellant

Versus

Abhijit Guhathakurta & Anr.

...Respondents

**For Appellant: Shri Pratap Singh Ahluwalia and Shri
Ramchandra Madan, Advocates**

**For Respondents: Shri Vaijayant Paliwal and Ms. Moulshree Shukla,
Advocates**

ORDER
(Virtual Mode)

01.04.2021 This Appeal may not be listed before a Bench of which
Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) is a Member.

Registry to take directions.

Tentatively, this matter is posted to 6th April, 2021 as 'fresh case'.

[Justice A.I.S. Cheema]
Member (Judicial)

[Dr. Alok Srivastava]
Member (Technical)

rs/md